

[Shri S. M. Banerjee]

Under Rule 216, I beg to call the attention of the Minister of Labour and Employment to the following matter of urgent public importance and I request that he may make a statement thereon:

"Non-representation of certain Central Trade Union Organisations in the Fourth Session of the I.L.O. Asian Regional Conference."

The Minister of Labour and Employment and Planning (Shri Nanda): Sir, the International Labour Organisation is holding the Fourth Session of the Asian Regional Conference at New Delhi from the 13th to 26th November, 1957. Twenty-one countries and twelve International Organisations are participating in the Conference on the invitation of the I.L.O.

In accordance with the terms of the Constitution of the I.L.O. the employers' and workers' delegates and advisers are nominated in consultation with the industrial organisations, which are the most representative of employers and workers respectively. The nominees of the Indian National Trade Union Congress, which is the most representative organisation of the workers in India, were accepted for the workers' group of the Indian delegation to the fourth Asian Regional Conference according to the Constitution of the I.L.O. The nominees of the Indian National Trade Union Congress have been participating in these International Conferences since 1948. Its credentials were challenged in earlier years by other Central Trade Union Organisations of workers in India. The credentials Committee of the International Labour Organisation after giving due consideration to those challenges accepted the Indian National Trade Union Congress as the most representative organisation of the Indian workers.

Shri Tangamani (Madurai): Sir, may I seek a clarification?

Mr. Speaker: We do not allow any clarification on such statements.

LEAVE OF ABSENCE

Mr. Speaker: We do not allow any Absence of Members from the sittings of the House in their third report have recommended that leave of absence may be granted to the following Members for the periods indicated in the Report:

1. Shri S. R. Damani.
2. Shri T. D. Muthukumarasami Nayadu.
3. Sardar Baldev Singh.
4. Shri Mahadeo Prasad.
5. Shri V. N. Swami.
6. Shrimati Lalita Rajya Laxmi.
7. Shri U. Muthuramalinga Thevar.
8. Shri Surendra Mahanty.
9. Shrimati Renuka Ray.

I take it that the House agrees with the recommendations of the Committee.

Hon. Members: Yes.

Mr. Speaker: The Members will be informed accordingly.

MOTION RE: SECOND FIVE YEAR PLAN IN RELATION TO CURRENT ECONOMIC SITUATION

Mr. Speaker: The House will now proceed with the further discussion of the following motion moved by Shri Gulzarilal Nanda on the 13th September, 1957, namely:—

"That the Second Five Year Plan in relation to the current economic situation be taken into consideration."

Both this motion and the other amendments were before the House.